

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 02 OF 2017 IN
APPEAL NO. 338 OF 2016**

Dated: 22nd March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M.P. Biomass Energy Developers Association Petitioner(s) /
& Ors. Appellant(s)**

Vs.

**Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Vikas Maini for R.1

Mr. G.Umapathy
Mr. Aditya Singh for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for reporting
compliance on **02.04.2018**.

**(Justice N. K. Patil)
Judicial Member**

mk/tpd

**(I. J. Kapoor)
Technical Member**